- (xii) Decentralisation of assessment under erstwhile bye-law 71(b).
 - (xiii) Change over from 71(b) to IRAS.
- (c) A Committee under Chairmanship of Dr. Kailash Chandra, Scientist in the Director's Grade, National Physical Labo'ratory, New Delhi was appointed in July, 1988 (later endorsed in December, 1988) to consider these matters and make recommendations. The 'report of this Committee was received in October, 1989.
- (d) The recommendations of the Committee were not unanimous on all the issues considered; but alternative implementable suggestions have been made on a number of issues.
- (e) These recommendations/suggestions have been/a're being examined in the CSIR; this will involve consultation with the employees' associations as well as concerned Government agencies like Ministry of Finance. A final decision on the full report is yet to be taken.

Payment of compensation for IPKF personnel killed in Sri Lanka

19. SHRI SATYA PRAKASH MALAVIYA: Will the PRIME MINIS. TER be pleased to 'refer to answer to Unstarred Question 1601 given in the Rajya Sabha on the 1st August, 1989 and state what is the number of cases where compensation has not been paid so far to the next of the kin of the IPKF personnel killed during the operations in Sri Lanka?

THE /MINISTER OF STATE TN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA); Out of 977 killed IPKF personnel mentioned in the statement referred to in reply to Raiya Sabha Unstarred Question No. 1601 answered on 1-8-89. family pensionary entitlements in respect of only 8 such personnel have not yet been said.

Agreement with Pakistan on Siachen Glacier

- 20. SHRI SATYA PRAKASH MALAVIYA; Will the PRIME MINIS. TER be pleased to state:
- (a) whether Incjia and Pakistan have decided to end a long drawn confrontation on the Siachen Glacier erea:
- (b) if so, whether any agreement has since been signed in this regard; and
 - (c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE (MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c) At the last round of Defence Secretary level talks on the Siachen area held in Rawalpindi in June, 1989, both sides agreed to work towaVds comprehensive settlement of the issue, avoidance of use of force and the determination of furtheV positions on ground so as to conform with the Simla Agreement and to ensure durable peace in the Erea. The two sides agreed to meet again to discuss the issue further.

Civilian Population near nuclear installations

- 21. DR. BAPU KALDATE: Will the PRIME MINISTER be pleased to state:
- (a) whether Government have taken any decision regarding the presence of civilian population in the vicinity of nuclear installations in the country;
 - (b) if so, the details thereof; and
- (c) what is the safe distance decided by Government to allow the plot land holders to build residential quarters near the nuclear power plant at Tarapur in Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND